## TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY PART-II, SECTION-3, SUB SECTION(ii)

## GOVERNMENT OF INDIA MINISTRY OF COMMERCE AND INDUSTRY DEPARTMENT OF COMMERCE

NOTIFICATION NO. 4 (RE-2004)/2004-2009 NEW DELHI DATED THE 17<sup>th</sup> SEPTEMBER,2004

- S.O. (E) In exercise of powers conferred by Section 5 of the Foreign Trade (Development & Regulation) Act, 1992 (No.22 of 1992) read with Paragraphs 1.2, 2.1 and 2.4 of the Foreign Trade Policy, 2004-2009, the Central Government hereby makes the following amendments in the ITC (HS) Classification of Export and Import Items, 2004-2009 notified under Notification No. 2 dated 31.8.2004:-
- 2. In the Schedule 2 of ITC (HS) Classification of Export and Import Items, the export policy of items at entry no. 41 in Chapter 5, HS Code No. 0508 00 20, 0508 00 30 and 0508 00 50 relating to "sea shells, including polished sea shells and handicrafts made out of those species not included in the Schedules of the Wild Life (Protection) Act,1972" notified vide Notification No. 2 dated 31.8.2004 and earlier notified in 4-digits vide Notification No.45 dated 30.08.2004 may be treated to be kept in abeyance and the policy relating to these items in force before issue of above Notifications (prior to 30.8.2004) may be continued to be in force and operation till six months from the date of issue of this Notification.
- 3. This issues in Public interest.

( K.T. CHACKO ) DIRECT OR GENERAL OF FOREIGN TRADE AND EX-OFFICIO ADDITIONAL SECRETARY TO THE GOVT. OF INDIA

(Issued from F. No. 01/91/171/47/AM-04/PC.III)

Copy to all concerned; By orders etc.

(A.K. SRIVASTAVA)
DY. DIRECTOR GENERAL OF FOREIGN TRADE

(Issued from F. No. 01/91/171/47/AM-04/PC.III)

## F. No. 01/91/171/39/AM-03/PC.III

Dated 8<sup>th</sup> July, 2003

## Copy to:-

- 1. Secretary, Ministry of Tribal Affairs, Shastri Bhavan, New Delhi.
- 2. Department of Commerce, EP(Agri Division) / O&M Section.
- 3. TRIFED, NCUI Bldg, IInd Floor, 3, Siri Institutional Area, August Krant Marg, New Delhi 110 016, with 10 spare copies and alongwith the request to circulate a copy of this Notification to all concerned
- 4. National Dairy Development Board, Opposite Kamal Theatre, Safdarjung, New Delhi
- 5. KAPPEC, 17, Richmond Road, Bangalore 560 025
- 6. Dhara Vegetable Oils & Foods Co Ltd., New Delhi
- 7. MP State Co-operative Oil Seeds Growers Federation Ltd.
- 8. Indian Oil Seeds & Produce Exporters Association (IOPEA), 78-79, Bajaj Bhavan, Nariman Point, Mumbai.
- 9. The Secretary General, Lok Sabha Secretariat, Chief Legislative Committee, Parliament House, New Delhi.
- 10. The Secretary General, Rajya Sabha Secretariat, Sr. Legislative Committee, Parliament House, New Delhi.
- 11. Parliament Library, Parliament House with 15 spare copies.
- 12. All Port Offices.
- 13. All others as usual.

( A.K.Srivastava) Dy. Director General of Foreign Trade